



Government of India, Ministry of Finance, Department of Revenue
 भारत सरकार, वित्त मंत्रालय, राजस्व विभाग
 Central Board of Indirect Taxes and Customs (CBIC)
 केंद्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड (सीबीआईसी)
 Office of the Additional Director General of Systems
 प्रणाली महानिदेशालय के अतिरिक्त महानिदेशक का कार्यालय
 GST and Central Excise, GST Bhavan, 1st and 5th floor,
 जीएसटी और केंद्रीय उत्पाद शुल्क, जीएसटी भवन, पहली और पांचवीं मंजिल,
 No. 26/1, Mahatma Gandhi Road, Nungambakkam, Chennai -600034
 सं. 26/1, महात्मा गांधी रोड, नुंगंबक्कम, चेन्नई-600034

File No: DGSYS/APP/CZU/AGST/1/2026-ACES/GST O/o-ADG-DGS-ZU- CHENNAI

Dated 05.02.2026

ADVISORY NO. 03/2026 - Central Excise Declaration Filing Procedure

Sub: Filing Procedure of Declaration Form CE DEC-01 for Central Excise Taxpayers –
 Regarding

Attention is invited to Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2025 (hereinafter referred as 'The Rules') issued vide Notification No. 05/2025-Central Excise (N.T.) dated 31.12.2025.

2. As per sub-section (1) of Rule 6 , "Every manufacturer of the notified goods shall file a declaration in FORM CE DEC-01 on the existing cbic-gst.gov.in portal on or before the 7th day of February, 2026 or within seven days from the date of commencement of manufacturing of notified goods viz., Chewing Tobacco, Jarda Scented Tobacco and Gutkha notified under sub-section (1) of section 3A of the Central Excise Act,1944.
3. Accordingly, step by step procedure for Filing Initial Declaration in FORM CE DEC-1 in the Taxpayer portal i.e., "www.cbic-gst.gov.in" (herein after referred to as "Portal") with screenshots is detailed in the ANNEXURE-A.
5. Similar Advisory for filing CE PMT-01(Monthly Payment Statement) and filing of fresh Declaration in case of any change in the factors relevant to production under rule 4, or in case of installation, addition or commencement of any machine, will be issued shortly.
6. The above advisory may be widely circulated to sensitize the field officers and trade.

Digitally signed by
Sahil Inamdar
Date: 05-02-2026
16:59:25

साहिल इनामदार | Sahil Inamdar
 अतिरिक्त महानिदेशक | Additional Director General,
 प्रणाली महानिदेशालय, चेन्नई | DG Systems, Chennai

To

1. All the Pr. Chief Commissioners/Chief Commissioners of GST Zones.
2. The Pr. DG/DG, DGGI/DGGST/DG (Audit)/DG (TPS).
3. The Commissioner, GST (Policy Wing).
4. The Commissioner, Central Excise (Policy Wing).
5. All the Pr. Commissioners/Commissioners of GST.
6. The Pr. ADG / ADGs of Systems, New Delhi/ Bengaluru / Kolkata/ Mumbai
7. The Joint Secretary, TRU 1
8. The Joint Secretary, DOR.
9. Web master, CBIC

Copy submitted to.

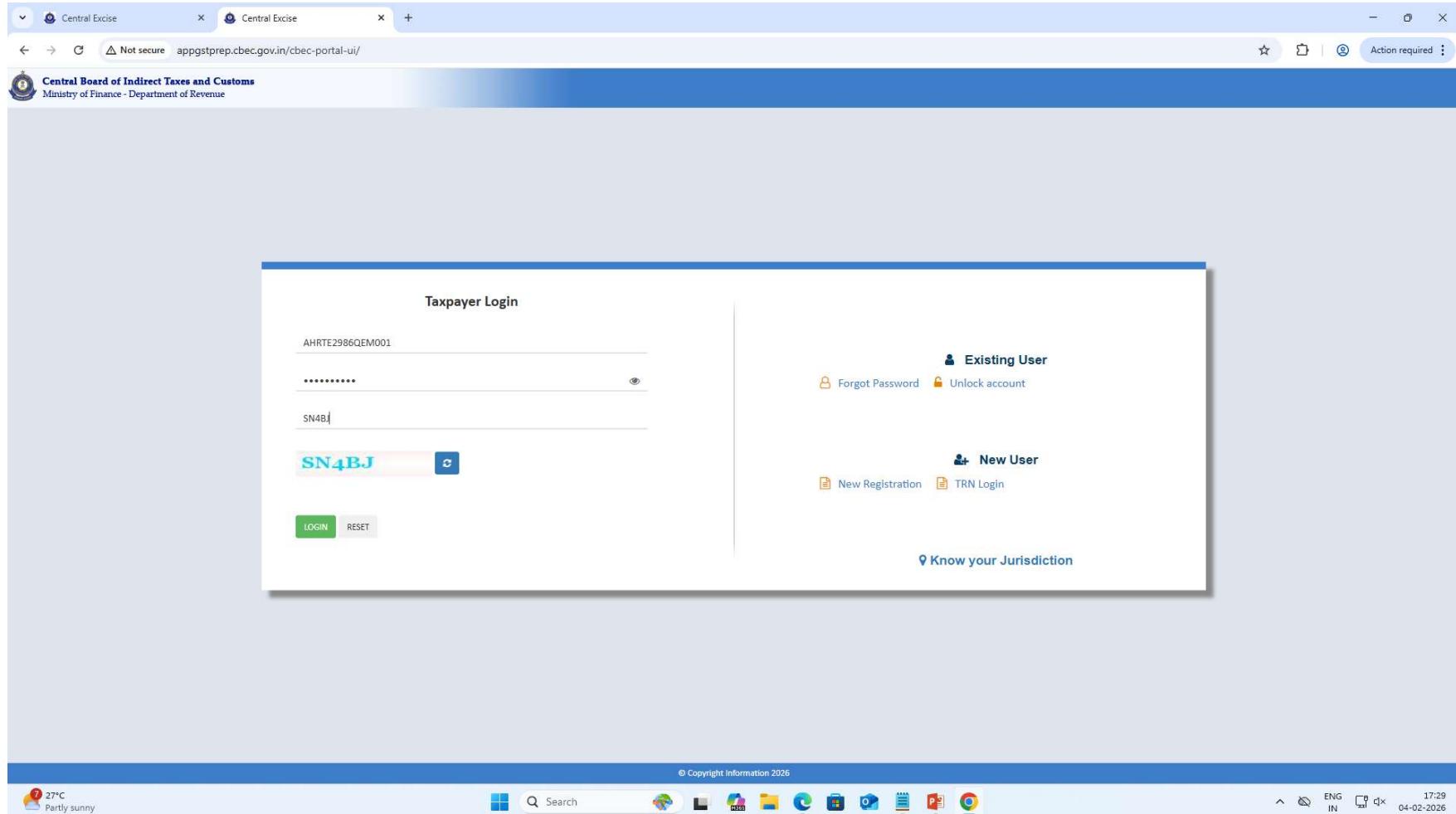
1. The Pr. Director General, Systems & Data Management, New Delhi -----for information
2. PS to the Member (IT) ----- for information.

ANNEXURE-A: STEP BY STEP PROCEDURE FOR FILING FORM CE DEC-1

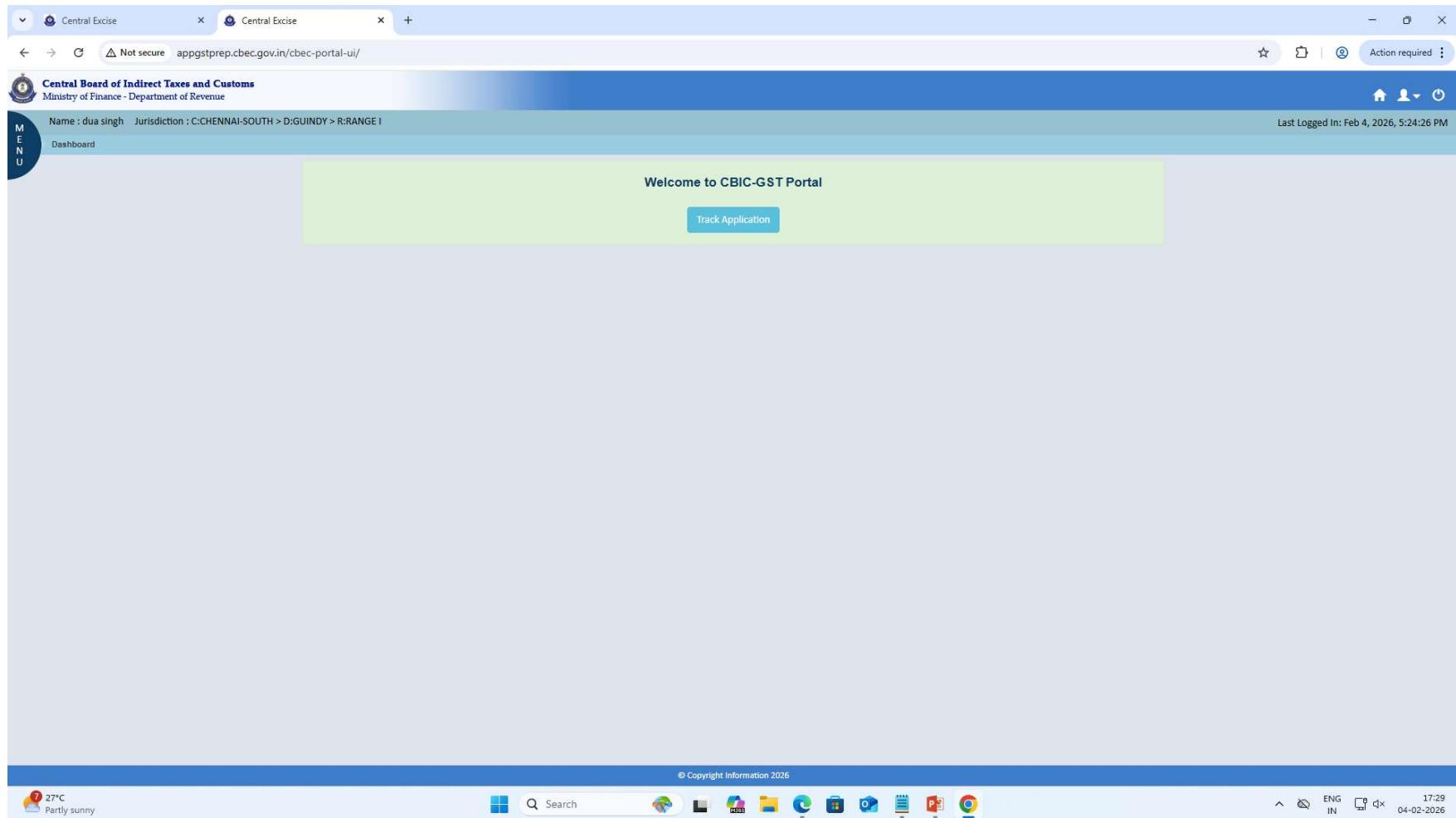
1. The portal for Central Excise is www.cbic-gst.gov.in.



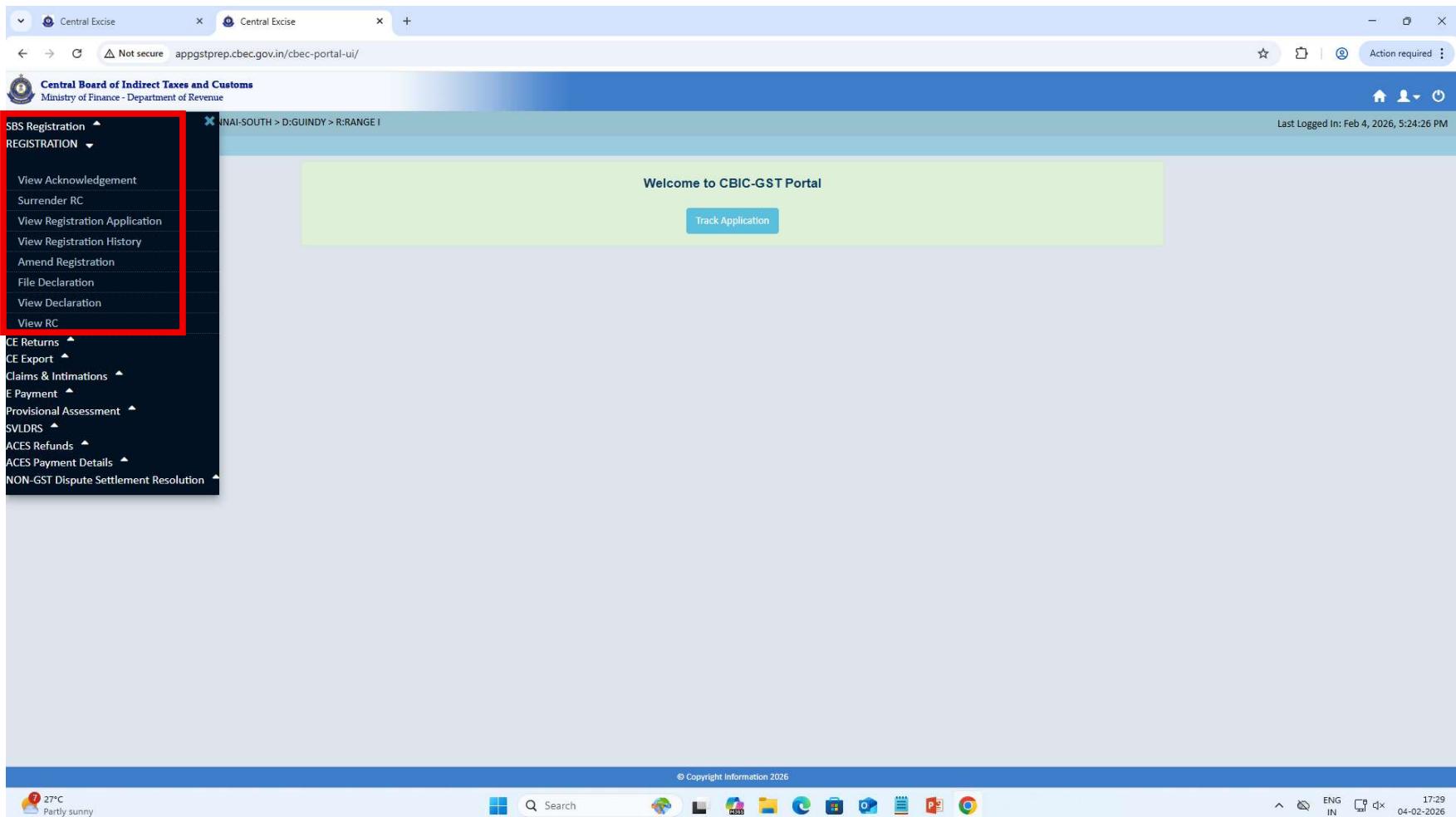
2. Click on **ACES (CE& ST)> ACES (CE& ST) LOGIN** which leads to the relevant Taxpayer Login



3. Taxpayer needs to enter login credentials and click submit button, then the Taxpayer dashboard will appear.



4. Under Menu>Registration>File Declaration.



5. On clicking "File Declaration" the following page namely FORM CE DEC-01, with the following list of tables will be displayed on the screen.

Central Excise Central Excise

Not secure appgstprep.cbec.gov.in/cbec-portal-ui/ Action required

Central Board of Indirect Taxes and Customs Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I Last Logged In: Feb 4, 2026, 5:24:26 PM

Dashboard MENU

FORM CE DEC-01

[See Rule 6 of Chewing Tobacco, Jarda Scented Tobacco and Gutka/Packing Machines (Capacity Determination and Collection of Duty) Rules, 2026]

Declaration of machines for the manufacture of notified goods under Section 3A of the Central Excise Act, 1944

DECLARATION TYPE : Initial Declaration

Central Excise Registration No.	Legal Name	Trade Name, if any	
AHRTE2986QEM001	dua singh	dua singh	
Address of the Factory / Premises	Address of other premises manufacturing the same products	GSTIN	Date of Filing
RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011	Enter other premises address (if any)	Enter GSTIN Number	2026-02-04

Notified Goods and Denomination	Details of Machines Available	Details of Machines Installed out of (4) above	Details of the intimation of the machines furnished to other departments	Details of CCTV surveillance system installed in the premises	Documents Uploaded	Verification
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8. Details of Notified Goods and Denomination of Retail Sale Prices to be manufactured during the financial year
(Refer to Section 3A of the Act)

Sl. No.	Tariff Item*	Description of goods (e.g., Chewing Tobacco)*	Brand Name(s)	Denomination of Retail sale price*	Action
1	24039910	CHEWING TOBACCO	test	12345	Edit Delete

Next Save Add New Product

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Search

17:29 04-02-2026

6. Click on the relevant tables to enter the details
7. Step 1: "Basic Information" under Table 1, viz., Central Excise Registration No, Legal Name , Trade Name if any and Address of the factory premises will be auto fetched from the System. Other details such as Address of other premises manufacturing the same products, GSTIN(if any) should be filled by the taxpayer.



Central Excise Central Excise Not secure appgstprep.cbec.gov.in/cbec-portal-ui/ Action required

Central Board of Indirect Taxes and Customs Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I Last Logged In: Feb 4, 2026, 5:24:26 PM

Dashboard MENU

FORM CE DEC-01

[See Rule 6 of Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2026]
Declaration of machines for the manufacture of notified goods under Section 3A of the Central Excise Act, 1944

DECLARATION TYPE : Initial Declaration

Central Excise Registration No.	Legal Name	Trade Name, if any	
AHRT2986QEM001	dua singh	dua singh	
Address of the Factory / Premises	Address of other premises manufacturing the same products	GSTIN	Date of Filing
RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011	Enter other premises address (if any)	Enter GSTIN Number	2026-02-04

Notified Goods and Denomination **Details of Machines Available** **Details of Machines Installed out of (4) above** **Details of the intimation of the machines furnished to other departments** **Details of CCTV surveillance system installed in the premises** **Documents Uploaded** **Verification**

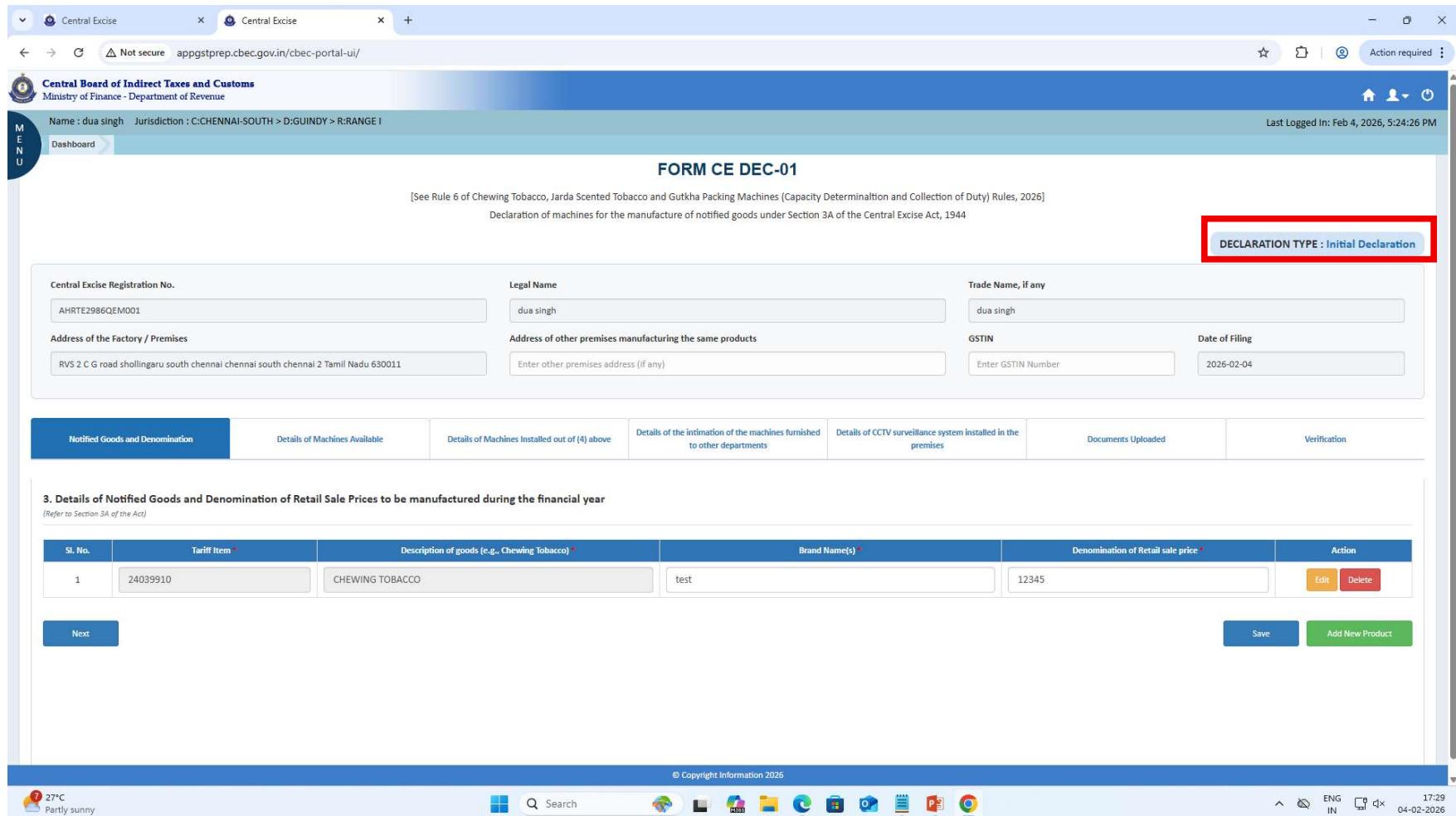
3. Details of Notified Goods and Denomination of Retail Sale Prices to be manufactured during the financial year
(Refer to Section 3A of the Act)

Sl. No.	Tariff Item	Description of goods (e.g., Chewing Tobacco)*	Brand Name(s)*	Denomination of Retail sale price*	Action
1	24039910	CHEWING TOBACCO	test	12345	Edit Delete

Next **Save** **Add New Product**

8. © Copyright Information 2026 27°C Partly sunny ENG IN 17:29 04-02-2026

As this is the Initial Declaration, the Declaration Type is displayed as **Initial Declaration** at right side top corner of the Form.



Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I

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FORM CE DEC-01

[See Rule 6 of Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2026]

Declaration of machines for the manufacture of notified goods under Section 3A of the Central Excise Act, 1944

DECLARATION TYPE : **Initial Declaration**

Central Excise Registration No.	Legal Name	Trade Name, if any	
AHRT2986QEM001	dua singh	dua singh	
Address of the Factory / Premises	Address of other premises manufacturing the same products	GSTIN	Date of Filing
RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011	Enter other premises address (if any)	Enter GSTIN Number	2026-02-04

Notified Goods and Denomination Details of Machines Available Details of Machines Installed out of (4) above Details of the intimation of the machines furnished to other departments Details of CCTV surveillance system installed in the premises Documents Uploaded Verification

3. Details of Notified Goods and Denomination of Retail Sale Prices to be manufactured during the financial year
(Refer to Section 3A of the Act)

Sl. No.	Tariff Item*	Description of goods (e.g., Chewing Tobacco)*	Brand Name(s)*	Denomination of Retail sale price*	Action
1	24039910	CHEWING TOBACCO	test	12345	Edit Delete

Next Save Add New Product

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17:29 ENG IN 04-02-2026

Step 3: On clicking the tab “Notified Goods and Denomination”, a table namely **“Details of Notified Goods and Denomination of Retail Sale Prices to be manufactured during the financial year”** will appear. The Taxpayer needs to select “Tariff Item” from the Dropdown menu. On Selecting the “Tariff Item”, the “ Description of Goods” against each tariff item will be auto populated by the system. Brand Name and Denomination of Retail Sale Price are to be entered by the Taxpayer

Central Excise Central Excise Not secure appgstprep.cbec.gov.in/cbec-portal-ui/ Action required

Central Board of Indirect Taxes and Customs Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I Last Logged In: Feb 4, 2026, 5:24:26 PM

Dashboard MENU

FORM CE DEC-01

[See Rule 6 of Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2026]
Declaration of machines for the manufacture of notified goods under Section 3A of the Central Excise Act, 1944

DECLARATION TYPE : Initial Declaration

Central Excise Registration No.	Legal Name	Trade Name, if any	
AHRT2986QEM001	dua singh	dua singh	
Address of the Factory / Premises	Address of other premises manufacturing the same products	GSTIN	Date of Filing
RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011	Nungambakkam	Enter GSTIN Number	2026-02-04

Notified Goods and Denomination **Details of Machines Available** **Details of Machines Installed out of (4) above** **Details of the intimation of the machines furnished to other departments** **Details of CCTV surveillance system installed in the premises** **Documents Uploaded** **Verification**

3. Details of Notified Goods and Denomination of Retail Sale Prices to be manufactured during the financial year
(Refer to Section 3A of the Act)

Sl. No.	Tariff Item	Description of goods (e.g., Chewing Tobacco)*	Brand Name(s)*	Denomination of Retail sale price*	Action
1	24039910	CHEWING TOBACCO	Kamal	5	Edit Delete

Next **Save** **Add New Product**

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If the taxpayer wants to add more product, taxpayer has to click “Add New Product” button, then one more row will be added wherein the taxpayer has to follow the same procedure as mentioned above.

Central Excise Central Excise

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Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I

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Dashboard MENU

FORM CE DEC-01

[See Rule 6 of Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2026]
Declaration of machines for the manufacture of notified goods under Section 3A of the Central Excise Act, 1944

DECLARATION TYPE : Initial Declaration

Central Excise Registration No.	Legal Name	Trade Name, if any	
AHRT2986QEM001	dua singh	dua singh	
Address of the Factory / Premises	Address of other premises manufacturing the same products	GSTIN	Date of Filing
RVS 2 C G road shollingaru south chennai south chennai 2 Tamil Nadu 630011	Nungambakkam	Enter GSTIN Number	2026-02-04

Notified Goods and Denomination Details of Machines Available Details of Machines Installed out of (4) above Details of the intimation of the machines furnished to other departments Details of CCTV surveillance system installed in the premises Documents Uploaded Verification

3. Details of Notified Goods and Denomination of Retail Sale Prices to be manufactured during the financial year
(Refer to Section 3A of the Act)

Sl. No.	Tariff Item *	Description of goods (e.g., Chewing Tobacco) *	Brand Name(s) *	Denomination of Retail sale price *	Action
1	24039910	CHEWING TOBACCO	Kamal	5	Edit Delete
2	24039930	JARD A SCENTED TOBACCO	MTM	20	Edit Delete
3	24039990	GUTKHA	Hans	10	Edit Delete

Next Save Add New Product

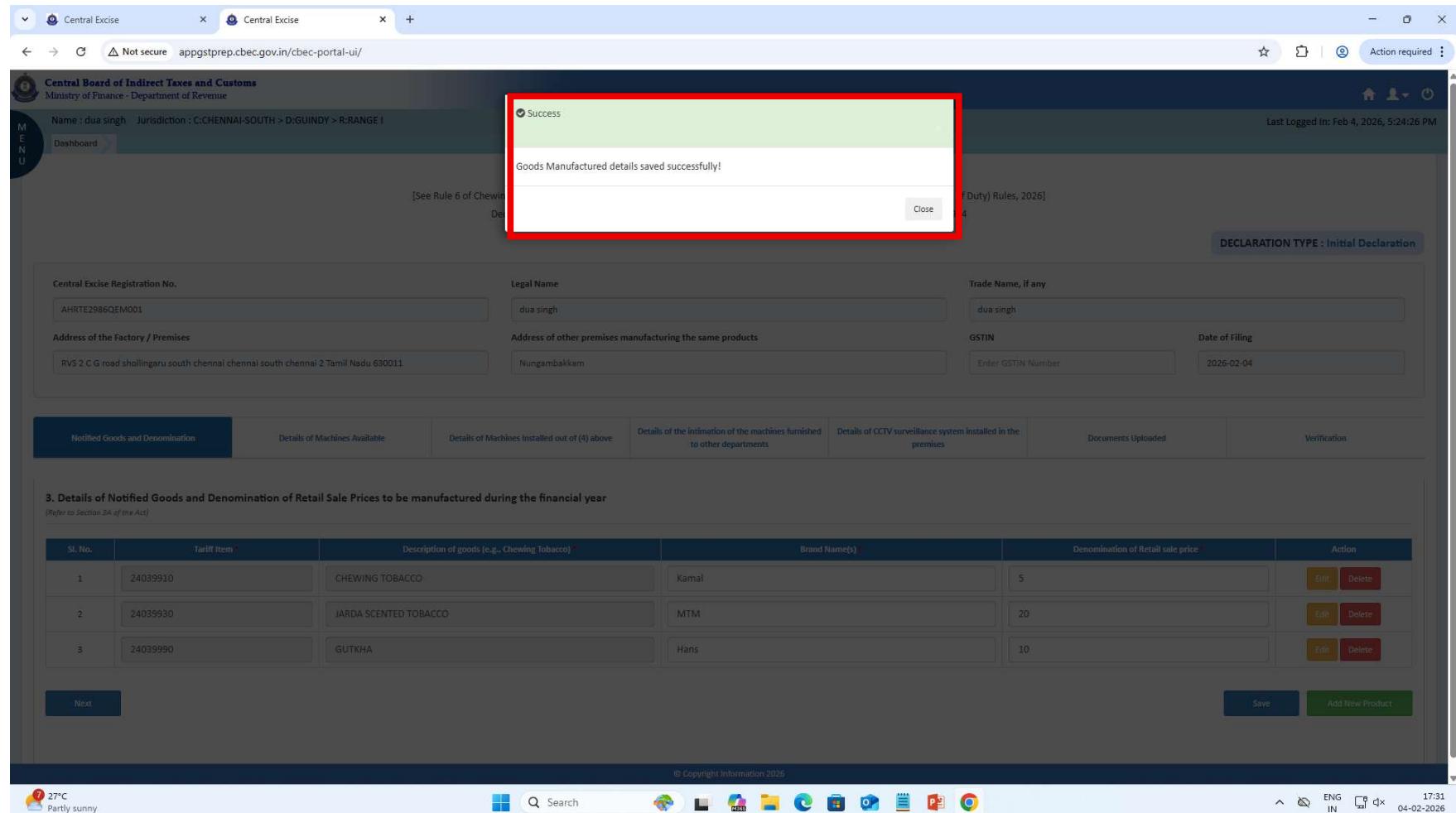
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Once the details are entered in a Row, the Taxpayer should click the Green tick under Action Column. Then the entries made will be saved in

the system and green tick will change to edit(orange) button. Once the details are entered in subsequent rows, the Taxpayer should click the save button before proceeding to next page. Then the message namely “Goods Manufactured details saved Successfully” will appear as shown below.



The screenshot shows a web browser window for the Central Excise portal. The URL is appgstprep.cbec.gov.in/cbec-portal-ui/. The page is titled 'Central Board of Indirect Taxes and Customs' and shows a success message: 'Success Goods Manufactured details saved successfully!' in a modal window. The main form contains fields for Central Excise Registration No. (AHRTE2986QEM001), Legal Name (dua singh), Trade Name, if any (dua singh), Address of the Factory / Premises (RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 600011), Address of other premises manufacturing the same products (Nungambakkam), GSTIN (Enter GSTIN Number), and Date of Filing (2026-02-04). Below this, there is a table for 'Notified Goods and Denomination' with three rows of data. At the bottom, there are 'Next', 'Save', and 'Add New Product' buttons. The status bar at the bottom right shows the date as 04-02-2026 and the time as 17:31.

Sl. No.	Tariff Item	Description of goods (e.g., Chewing Tobacco)*	Brand Name(s)	Denomination of Retail sale price*	Action
1	24039910	CHEWING TOBACCO	Kamal	5	Edit Delete
2	24039930	JARDA SCENTED TOBACCO	MTM	20	Edit Delete
3	24039990	GUTKHA	Hans	10	Edit Delete

Step 4 The **Details of Machines Available** should be furnished in Table 4 as below:

a. Make, Model no of the machines, Name of manufacturer, Machine no, Address of the factory or premises, Date of purchase are to be entered by the Taxpayer.

Central Excise Central Excise Not secure appgstprep.cbec.gov.in/cbec-portal-ui/ Action required

Central Board of Indirect Taxes and Customs Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I Last Logged In: Feb 4, 2026, 5:24:26 PM

Dashboard MENU

FORM CE DEC-01

[See Rule 6 of Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2026]
Declaration of machines for the manufacture of notified goods under Section 3A of the Central Excise Act, 1944

DECLARATION TYPE : Initial Declaration

Central Excise Registration No.	Legal Name	Trade Name, if any	
AHRT2986QEM001	dua singh	dua singh	
Address of the Factory / Premises	Address of other premises manufacturing the same products	GSTIN	Date of Filing
RVS 2 C G road shollingaru south chennai south chennai 2 Tamil Nadu 630011	Nungambakkam	Enter GSTIN Number	2026-02-04

Notified Goods and Denomination **Details of Machines Available** Details of Machines Installed out of (4) above Details of the intimation of the machines furnished to other departments Details of CCTV surveillance system installed in the premises Documents Uploaded Verification

4. Details of Machines Available
(Refer Rule 6 of the specified Rules)

Sl. No.	Make (if available) *	Model No. (if available) *	Name of manufacturer *	Machine No.*	Address of the factory or premises*	Date of purchase *	Machine Working status *	Installation Status	Action
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(17)	(18)	(19)
1	TATA	1234-ABCD	TATA	1234@XYZ	Nungambakkam	03/12/2025	Yes	<input checked="" type="checkbox"/>	Add cup or funnel

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new Declaration or modification to an existing Declaration can be initiated until the previously submitted Declaration is approved. Kindly proceed with due care and caution.

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For Machine working Status, taxpayer has to select Yes or No from the dropdown menu. For Installation status, the taxpayer has to click the box under the "Installation Status" if the machine is installed. Then the taxpayer should click "add cup or funnel" button under action column to fill further details of the machine. Then the following 11 columns will appear to enable the taxpayer to fill details of the machine.

i. Under the column "Type of machine", there will be a dropdown menu with the options 1. Vertical 2.Horizontal

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I

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Notified Goods and Denomination	Details of Machines Available	Details of Machines Installed out of (4) above	Details of the intimation of the machines furnished to other departments	Details of CCTV surveillance system installed in the premises	Documents Uploaded	Verification

4. Details of Machines Available
(Refer Rule 6 of the specified Rules)

Sl. No.	Make (if available)*	Model No. (if available)*	Name of manufacturer*	Machine No.*	Address of the factory or premises*	Date of purchase*	Machine Working status*	Installation Status	Action																						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(17)	(18)	(19)																						
1	TATA	1234-ABCD	TATA	1234@XYZ	Nungambakkam	03/12/2025	Yes	<input checked="" type="checkbox"/>	Add cup or funnel																						
Add cup or funnel Details <table border="1"> <thead> <tr> <th>Type of Machines*</th> <th>No. of cups (only for vertical machines)* (8)</th> <th>Gear Box Ratio of the Machine* (9)</th> <th>Revolution Per Minute of main motor* (10)</th> <th>Number of Funnels (only for horizontal machines)* (11)</th> <th>RSP of pouches (in Rs)* (12)</th> <th>Nature of Packing (e.g., Pouch, Tin, Container)* (13)</th> <th>Packing capacity of each cup or funnel* (14)</th> <th>Total packing capacity* (15)</th> <th>Cup or funnel Working Status (Y/N)* (20)</th> <th>Action (21)</th> </tr> </thead> <tbody> <tr> <td> <input type="button" value="Select"/> <input type="button" value="Select"/> <input type="button" value="Vertical"/> <input type="button" value="Horizontal"/> </td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td> <input checked="" type="checkbox"/> <input type="checkbox"/> </td> </tr> </tbody> </table>										Type of Machines*	No. of cups (only for vertical machines)* (8)	Gear Box Ratio of the Machine* (9)	Revolution Per Minute of main motor* (10)	Number of Funnels (only for horizontal machines)* (11)	RSP of pouches (in Rs)* (12)	Nature of Packing (e.g., Pouch, Tin, Container)* (13)	Packing capacity of each cup or funnel* (14)	Total packing capacity* (15)	Cup or funnel Working Status (Y/N)* (20)	Action (21)	<input type="button" value="Select"/> <input type="button" value="Select"/> <input type="button" value="Vertical"/> <input type="button" value="Horizontal"/>										<input checked="" type="checkbox"/> <input type="checkbox"/>
Type of Machines*	No. of cups (only for vertical machines)* (8)	Gear Box Ratio of the Machine* (9)	Revolution Per Minute of main motor* (10)	Number of Funnels (only for horizontal machines)* (11)	RSP of pouches (in Rs)* (12)	Nature of Packing (e.g., Pouch, Tin, Container)* (13)	Packing capacity of each cup or funnel* (14)	Total packing capacity* (15)	Cup or funnel Working Status (Y/N)* (20)	Action (21)																					
<input type="button" value="Select"/> <input type="button" value="Select"/> <input type="button" value="Vertical"/> <input type="button" value="Horizontal"/>										<input checked="" type="checkbox"/> <input type="checkbox"/>																					

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new Declaration or modification to an existing Declaration can be initiated until the previously submitted Declaration is approved. Kindly proceed with due care and caution.

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ii. The fields such as No. of Cups(in case of Vertical Machine) , Gear Box Ratio of the machine, Revolution per minute of main motor, No. of Funnels(in case of Horizontal machine) are to be filled as per the Certificate of the Chartered Engineer.

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Dashboard MENU

Central Excise Registration No. Legal Name Trade Name, if any

AHRT2986QE/M001 dua singh dua singh

Address of the Factory / Premises Address of other premises manufacturing the same products GSTIN Date of Filing

RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011 Nungambakkam Enter GSTIN Number 2026-02-04

Notified Goods and Denomination Details of Machines Available Details of Machines Installed out of (4) above Details of the intimation of the machines furnished to other departments Details of CCTV surveillance system installed in the premises Documents Uploaded Verification

4. Details of Machines Available
(Refer Rule 6 of the specified Rules)

Sl. No.	Make (if available)*	Model No. (if available)*	Name of manufacturer*	Machine No.*	Address of the factory or premises*	Date of purchase*	Machine Working status*	Installation Status	Action
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(17)	(18)	(19)
1	TATA	1234-ABCD	TATA	1234@XYZ	Nungambakkam	03/12/2025	Yes	<input checked="" type="checkbox"/>	Add cup or funnel

Add cup or funnel Details

Type of Machines*	No. of cups (only for vertical machines)*	Gear Box Ratio of the Machine*	Revolution Per Minute of main motor*	Number of Funnels (only for horizontal machines)*	RSR of pouches (in Rs)*	Nature of Packing (e.g., Pouch, Tin, Container)*	Packing capacity of each cup or funnel*	Total packing capacity*	Cup or funnel Working Status (Y/N)*	Action
(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(20)	(21)	
Vertical	25	2:1	300	2	Pouch	10	250.00	Yes	<input checked="" type="checkbox"/>	Edit Delete

[Add New Track](#) [Add Machine To List](#) [Cancel](#)

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new Declaration or modification to an existing Declaration can be initiated until the previously submitted Declaration is approved. Kindly proceed with due care and caution.

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iii. Retail sale price of Pouches, Nature of packing, Packing capacity of each cup or funnel (maximum no of packages which can be packed)

for a particular weight of package in a minute) are to be filled by the manufacturer.

In case if the machine is with multiple tracks, the taxpayer can add more rows by clicking “Add New Track” option and fill the required particulars by following the procedure detailed above.

Screenshot of the Central Board of Indirect Taxes and Customs (CBEC) portal showing the declaration form for a machine. The form is titled "4. Details of Machines Available" and includes fields for Sl. No., Make, Model No., Name of manufacturer, Machine No., Address of the factory or premises, Date of purchase, Machine Working status, Installation Status, and Action. A sub-section for "Add cup or funnel Details" is also present. The "Add New Track" button is highlighted with a red box. The "Action" column for the first row shows two green checkmarks and two red error icons, with a red box highlighting the entire row.

Sl. No.	Make (if available) *	Model No. (if available) *	Name of manufacturer *	Machine No. *	Address of the factory or premises *	Date of purchase *	Machine Working status *	Installation Status	Action
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(17)	(18)	(19)
1	TATA	1234-ABCD	TATA	1234@XYZ	Nungambakkam	03/12/2025	Yes	<input checked="" type="checkbox"/>	Add cup or funnel

Type of Machines *	No. of cups (only for vertical machines) *	Gear Box Ratio of the Machine *	Revolution Per Minute of main motor *	Number of Funnels (only for horizontal machines) *	RSP of pouches (in Rs) *	Nature of Packing (e.g., Pouch, Tin, Container) *	Packing capacity of each cup or funnel *	Total packing capacity *	Cup or funnel Working Status (Y/N) *	Action (21)
(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(20)	(21)
Vertical	25	2:1	300	2	Pouch	10	250.00	Yes	<input checked="" type="checkbox"/>	<input type="checkbox"/>
Horizontal		6:2	200	2	Tin	10	200.00	Yes	<input checked="" type="checkbox"/>	<input type="checkbox"/>

[Add New Track](#) [Add Machine To List](#) [Cancel](#)

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new Declaration or modification to an existing Declaration can be initiated until the previously submitted Declaration is approved. Kindly proceed with due care and caution.

Once the details are entered in a Row, the Taxpayer should click the Green tick under Action Column. Then the entries made will be saved in the system and green tick will become edit(orange) button.

Central Excise Central Excise Not secure appgstprep.cbec.gov.in/cbec-portal-ui/ Action required

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE 1 Last Logged In: Feb 4, 2026, 5:24:26 PM

Dashboard AHRTE2986QEM001 dua singh dua singh

Address of the Factory / Premises Address of other premises manufacturing the same products GSTIN Date of Filing

RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011 Nungambakkam Enter GSTIN Number 2026-02-04

Notified Goods and Denomination Details of Machines Available Details of Machines Installed out of (4) above Details of the intimation of the machines furnished to other departments Details of CCTV surveillance system installed in the premises Documents Uploaded Verification

4. Details of Machines Available
(Refer Rule 6 of the specified Rules)

Sl. No.	Make (if available) *	Model No. (if available) *	Name of manufacturer *	Machine No. *	Address of the factory or premises *	Date of purchase *	Machine Working status *	Installation Status	Action																																												
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(17)	(18)	(19)																																												
1	TATA	1234-ABCD	TATA	1234@XYZ	Nungambakkam	03/12/2025	Yes	<input checked="" type="checkbox"/>	Add cup or funnel																																												
Add cup or funnel Details <table border="1"> <thead> <tr> <th>Type of Machines *</th> <th>No. of cups (only for vertical machines) *</th> <th>Gear Box Ratio of the Machine *</th> <th>Revolution Per Minute of main motor *</th> <th>Number of Funnels (only for horizontal machines) *</th> <th>RSP of pouches (in Rs) *</th> <th>Nature of Packing (e.g., Pouch, Tin, Container) *</th> <th>Packing capacity of each cup or funnel *</th> <th>Total packing capacity *</th> <th>Cup or funnel Working Status (Y/N) *</th> <th>Action (21)</th> </tr> <tr> <th>(8)</th> <th>(9)</th> <th>(10)</th> <th>(11)</th> <th>(12)</th> <th>(13)</th> <th>(14)</th> <th>(15)</th> <th>(16)</th> <th>(20)</th> <th>(21)</th> </tr> </thead> <tbody> <tr> <td>Vertical</td> <td>25</td> <td>2:1</td> <td>300</td> <td></td> <td>2</td> <td>Pouch</td> <td>10</td> <td>250.00</td> <td>Yes</td> <td><input checked="" type="checkbox"/></td> </tr> <tr> <td>Horizontal</td> <td></td> <td>6:2</td> <td>200</td> <td>20</td> <td>2</td> <td>Tin</td> <td>10</td> <td>200.00</td> <td>Yes</td> <td><input checked="" type="checkbox"/></td> </tr> </tbody> </table>										Type of Machines *	No. of cups (only for vertical machines) *	Gear Box Ratio of the Machine *	Revolution Per Minute of main motor *	Number of Funnels (only for horizontal machines) *	RSP of pouches (in Rs) *	Nature of Packing (e.g., Pouch, Tin, Container) *	Packing capacity of each cup or funnel *	Total packing capacity *	Cup or funnel Working Status (Y/N) *	Action (21)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(20)	(21)	Vertical	25	2:1	300		2	Pouch	10	250.00	Yes	<input checked="" type="checkbox"/>	Horizontal		6:2	200	20	2	Tin	10	200.00	Yes	<input checked="" type="checkbox"/>
Type of Machines *	No. of cups (only for vertical machines) *	Gear Box Ratio of the Machine *	Revolution Per Minute of main motor *	Number of Funnels (only for horizontal machines) *	RSP of pouches (in Rs) *	Nature of Packing (e.g., Pouch, Tin, Container) *	Packing capacity of each cup or funnel *	Total packing capacity *	Cup or funnel Working Status (Y/N) *	Action (21)																																											
(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(20)	(21)																																											
Vertical	25	2:1	300		2	Pouch	10	250.00	Yes	<input checked="" type="checkbox"/>																																											
Horizontal		6:2	200	20	2	Tin	10	200.00	Yes	<input checked="" type="checkbox"/>																																											
Add New Track Add Machine To List Cancel																																																					

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new Declaration or modification to an existing Declaration can be initiated until the previously submitted Declaration is approved. Kindly proceed with due care and caution.

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If the taxpayer have more than one machine, he should furnish the details of all the machines by clicking "Add Machine to List" and enter details of the machines as detailed above.

Central Excise

Central Excise

Not secure appgstprep.cbec.gov.in/cbec-portal-ui/ Action required

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I Last Logged In: Feb 4, 2026, 5:24:26 PM

Dashboard

AHRT2986QEM001 dua singh dua singh

Address of the Factory / Premises Address of other premises manufacturing the same products GSTIN Date of Filing

RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011 Nungambakkam Enter GSTIN Number 2026-02-04

Notified Goods and Denomination Details of Machines Available Details of Machines Installed out of (4) above Details of the intimation of the machines furnished to other departments Details of CCTV surveillance system installed in the premises Documents Uploaded Verification

4. Details of Machines Available
(Refer Rule 6 of the specified Rules)

Sl. No.	Make (if available)*	Model No. (if available)*	Name of manufacturer*	Machine No.*	Address of the factory or premises*	Date of purchase*	Machine Working status*	Installation Status	Action
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(17)	(18)	(19)
1	TATA	1234-ABCD	TATA	1234@XYZ	Nungambakkam	03/12/2025	Yes	<input checked="" type="checkbox"/>	Add cup or funnel

Add cup or funnel Details

Type of Machines*	No. of cups (only for vertical machines)* (8)	Gear Box Ratio of the Machine* (9)	Revolution Per Minute of main motor* (10)	Number of Funnels (only for horizontal machines)* (11)	RSP of pouches (in Rs)* (12)	Nature of Packing (e.g., Pouch, Tin, Container)* (13)	Packing capacity of each cup or funnel* (14)	Total packing capacity (15)	Cup or funnel Working Status (Y/N)* (20)	Action (21)
Vertical	25	2:1	300		2	Pouch	10	250.00	Yes	Edit Delete
Horizontal		6.2	200	20	2	Tin	10	200.00	Yes	Edit Delete

[Add New Track](#) [Add Machine To List](#) [Cancel](#)

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new Declaration or modification to an existing Declaration can be initiated until the previously submitted Declaration is approved. Kindly proceed with due care and caution.

Once the details are entered in subsequent rows, the Taxpayer should click “Save all Machine” button before proceeding to next page. Then the message namely “The Unique Machine Registration Number will be generated on submission only” as below.

Central Excise Central Excise Not secure appgstprep.cbec.gov.in/cbec-portal-ui/ Action required

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I

Last Logged In: Feb 4, 2026, 5:24:26 PM

Success

The Unique Machine Registration Number will be generated on Submission only.

Close

Central Excise Registration No. AHRTE2986QEM001 Legal Name dua singh Trade Name, if any dua singh

Address of the Factory / Premises RVS 2 C road shallingaru south chennai chennai south chennai 2 Tamil Nadu 630011 Address of other premises manufacturing the same products Nungambakkam GSTIN Enter GSTIN Number Date of Filing 2026-02-04

Notified Goods and Denomination Details of Machines Available Details of Machines Installed out of (4) above Details of the machines furnished to other departments Details of CCTV surveillance system installed in the premises Documents Uploaded Verification

4. Details of Machines Available
(Refer Rule 6 of the Specified Rules)

Sl. No.	Make (if available)	Model No. (if available)	Name of manufacturer	Machine No.	Address of the factory or premises	Date of purchase	Machine Working status	Installation Status	Action
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(17)	(18)	(19)
1	BIRLA	1234-ABCD	BIRLA	1234@aBCD	NUNGAMBAKKAM	04/12/2025	Yes	<input checked="" type="checkbox"/>	 

Previous Next Save All Machines Add New Machine

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new Declaration or modification to an existing Declaration can be initiated until the previously submitted Declaration is approved. Kindly proceed with due care and caution.

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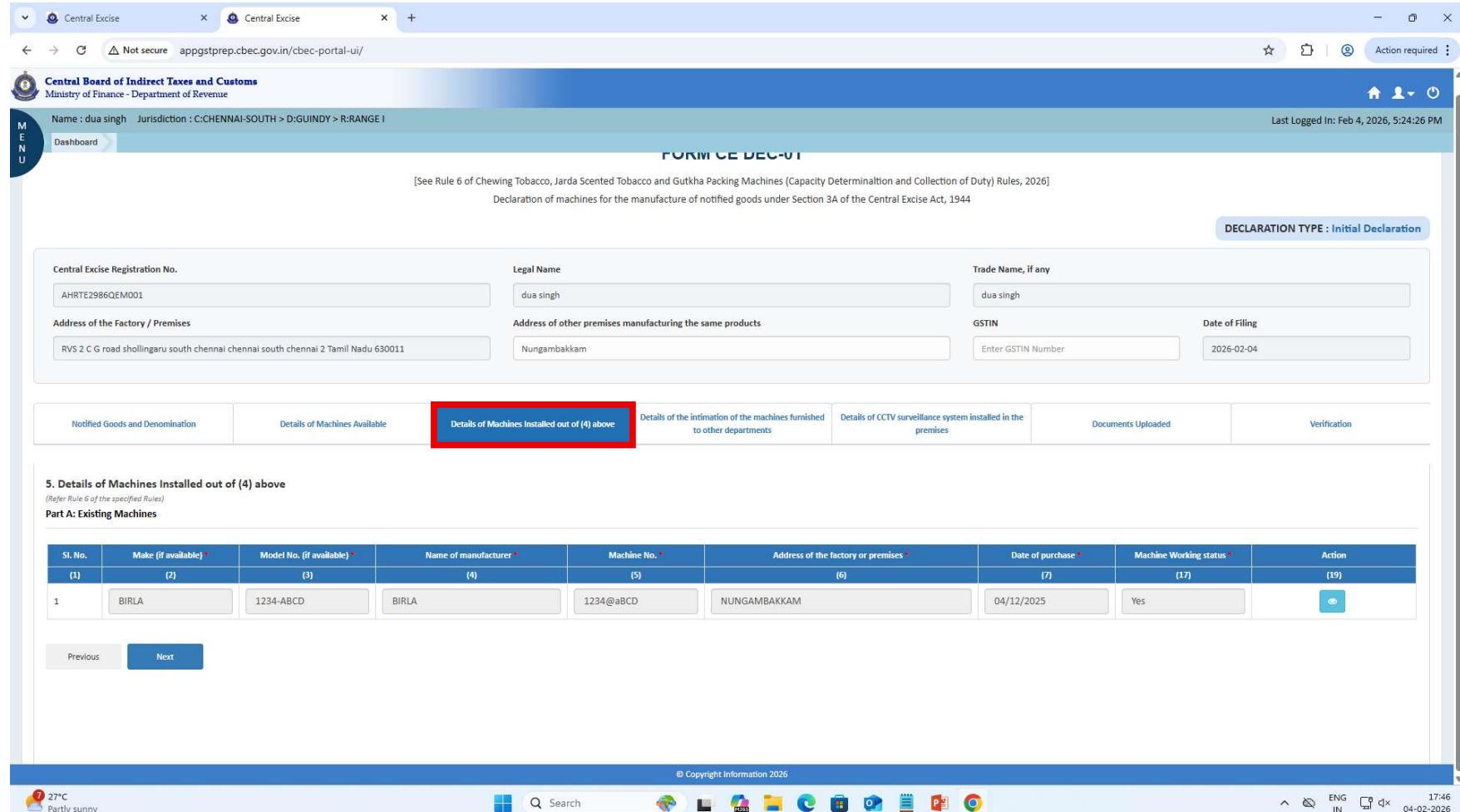
Search

ENG IN 17:44 04-02-2026

Step 5 : In Table 5 (Part A), **Details of installed machines** will be auto fetched from Table 4 in case the machine is installed and the taxpayer

had clicked "Installation Status" against each machine in Table 4 .

Step 6: The details of intimation of the machines furnished to other departments should be furnished in Table 7



Central Excise Central Excise

Not secure appgstprep.cbec.gov.in/cbec-portal-ui/ Action required

Central Board of Indirect Taxes and Customs Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I Last Logged In: Feb 4, 2026, 5:24:26 PM

Dashboard MENU FORM CE DEC-01

[See Rule 6 of Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2026]
Declaration of machines for the manufacture of notified goods under Section 3A of the Central Excise Act, 1944

DECLARATION TYPE : Initial Declaration

Central Excise Registration No.	Legal Name	Trade Name, if any
AHRE2986QEM001	dua singh	dua singh
Address of the Factory / Premises	Address of other premises manufacturing the same products	GSTIN Date of Filing
RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011	Nungambakkam	Enter GSTIN Number 2026-02-04

Notified Goods and Denomination Details of Machines Available **Details of Machines Installed out of (4) above** Details of the intimation of the machines furnished to other departments Details of CCTV surveillance system installed in the premises Documents Uploaded Verification

5. Details of Machines Installed out of (4) above
(Refer Rule 6 of the specified Rules)

Part A: Existing Machines

Sl. No.	Make (if available)*	Model No. (if available)*	Name of manufacturer*	Machine No.*	Address of the factory or premises*	Date of purchase*	Machine Working status*	Action
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(17)	(19)
1	BIRLA	1234-ABCD	BIRLA	1234@aBCD	NUNGAMBakkAM	04/12/2025	Yes	

Previous Next

27°C Partly sunny

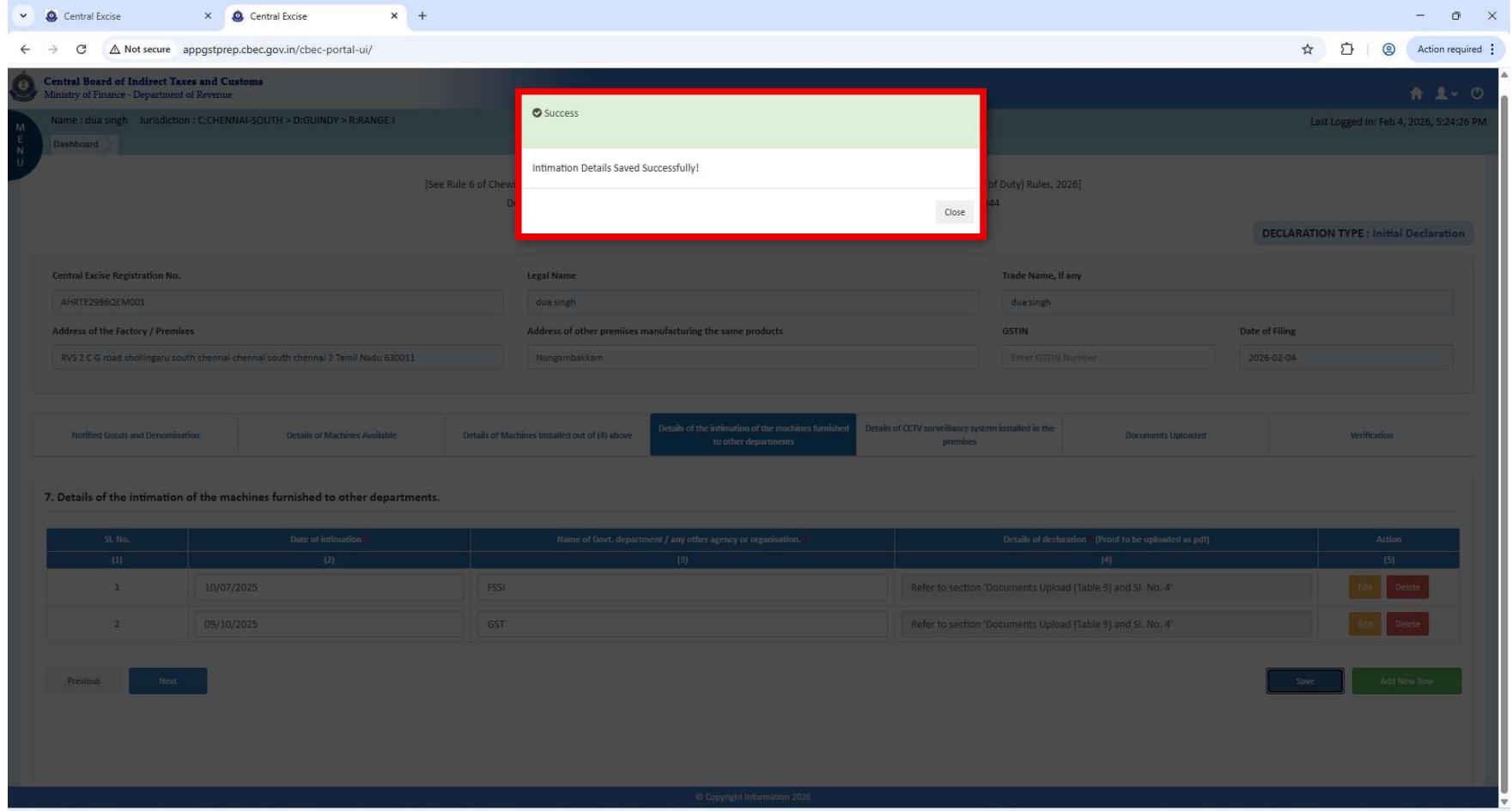
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Search

17:46 04-02-2026

ENG IN

Taxpayer can add more rows by clicking add button to enter the details of the intimation given to other department in connection with the machines. Once the details are entered and saved, the following message will appear.



The screenshot shows a web browser with two tabs open, both titled 'Central Excise'. The URL is 'appgstprep.cbec.gov.in/cbec-portal-ui/'. The main content area displays a form for 'Central Board of Indirect Taxes and Customs' under 'Ministry of Finance - Department of Revenue'. The form includes fields for 'Central Excise Registration No.' (AHRE2986QE/M001), 'Legal Name' (dua singh), 'Trade Name, if any' (dua singh), 'Address of the Factory / Premises' (AVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011), 'Address of other premises manufacturing the same products' (Nungambakkam), 'GSTIN' (Enter GSTIN Number), and 'Date of Filing' (2026-02-04). Below the form, a table titled '7. Details of the intimation of the machines furnished to other departments.' is shown. The table has columns for 'Sl. No.', 'Date of intimation*', 'Name of Govt. department / any other agency or organisation*', 'Details of declaration* (Proof to be uploaded as pdf)', and 'Action'. Two rows are present: Row 1 (Sl. No. 1) with date 10/07/2025, organization FSSI, and note 'Refer to section 'Documents Upload (Table 9) and Sl. No. 4''. Row 2 (Sl. No. 2) with date 09/10/2025, organization GST, and note 'Refer to section 'Documents Upload (Table 9) and Sl. No. 4''. At the bottom, there are 'Previous' and 'Next' buttons, a 'Save' button, and an 'Add New Row' button. The status bar at the bottom shows weather (27°C, Partly sunny), system icons, and the date/time (04-02-2026, 17:47).

Success

Intimation Details Saved Successfully!

Close

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I

Last Logged in: Feb 4, 2026, 5:24:26 PM

DECLARATION TYPE : Initial Declaration

Central Excise Registration No. Legal Name Trade Name, if any

AHRE2986QE/M001 dua singh dua singh

Address of the Factory / Premises Address of other premises manufacturing the same products GSTIN Date of Filing

AVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011 Nungambakkam Enter GSTIN Number 2026-02-04

Notified Goods and Denomination Details of Machines Available Details of Machines Installed out of (4) above Details of the intimation of the machines furnished to other departments Details of CCTV surveillance system installed in the premises Documents Uploaded Verification

7. Details of the intimation of the machines furnished to other departments.

Sl. No.	Date of intimation*	Name of Govt. department / any other agency or organisation*	Details of declaration* (Proof to be uploaded as pdf)	Action
(1)	(2)	(3)	(4)	(5)
1	10/07/2025	FSSI	Refer to section 'Documents Upload (Table 9) and Sl. No. 4'	Edit Delete
2	09/10/2025	GST	Refer to section 'Documents Upload (Table 9) and Sl. No. 4'	Edit Delete

Previous Next Save Add New Row

27°C Partly sunny

Search

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ENG IN 04-02-2026 17:47

Step 7: As per Rule 17, Every manufacturer operating machines for the manufacture of the notified goods shall install a functional CCTV surveillance system covering all Areas where packing machines are installed in the premises. Details of CCTV-SS such as Date of installation, Number of CCTV cameras installed, Area/Section where installed are to be filled by the Taxpayer under Table 10

Central Excise Central Excise

Not secure appgstprep.cbec.gov.in/cbec-portal-ui/ Action required

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I

Last Logged In: Feb 4, 2026, 5:24:26 PM

Dashboard MENU

FORM CE DEC-01

[See Rule 6 of Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2026]
Declaration of machines for the manufacture of notified goods under Section 3A of the Central Excise Act, 1944

DECLARATION TYPE : Initial Declaration

Central Excise Registration No.	Legal Name	Trade Name, if any	
AHRT298QEM001	dua singh	dua singh	
Address of the Factory / Premises	Address of other premises manufacturing the same products	GSTIN	Date of Filing
RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011	Nungambakkam	Enter GSTIN Number	2026-02-04

Notified Goods and Denomination	Details of Machines Available	Details of Machines Installed out of (4) above	Details of the intimation of the machines furnished to other departments	Details of CCTV surveillance system installed in the premises	Documents Uploaded	Verification
---------------------------------	-------------------------------	--	--	---	--------------------	--------------

10. Details of CCTV surveillance system installed in the premises

Sl. No. (1)	Date of installation (2)	Number of CCTV cameras installed (3)	Area / Section where installed (4)	Action (5)
1	01/02/2026	5	1st floor	Edit Delete

Previous Next Save Add New Row

27°C Partly sunny

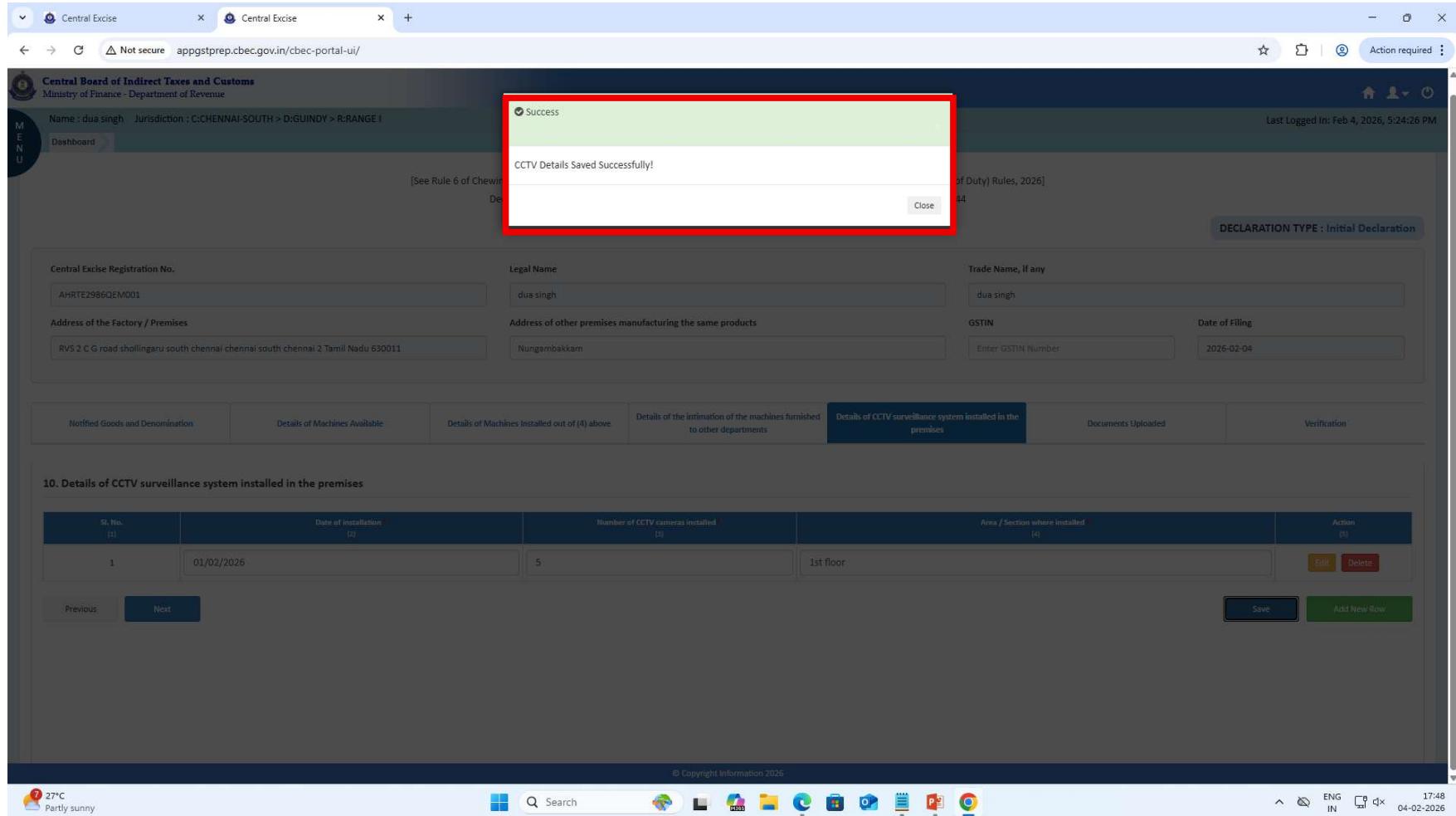
Search

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17:47 04-02-2026 ENG IN

Further the taxpayer can add more rows for furnishing the details of the CCTV installed by clicking "Add New Row". Before proceeding to

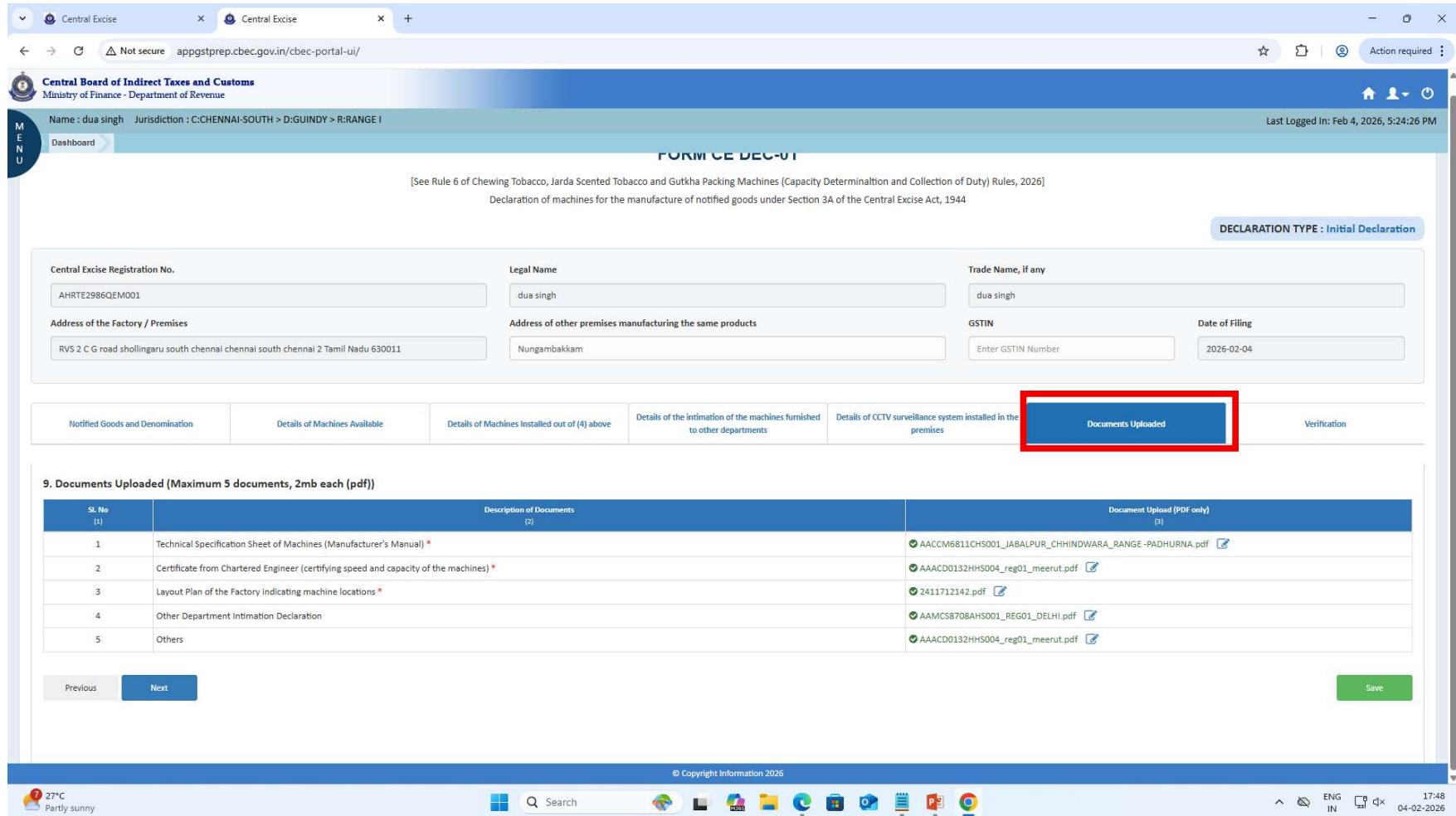
next page, the taxpayer should save the details by clicking “Save” button. Once saved, the following message will appear.



The screenshot shows a web browser window for the Central Excise portal. The URL is appgstprep.cbec.gov.in/cbec-portal-ui/. The page is titled "Central Board of Indirect Taxes and Customs" and shows a user profile for "dua singh". A success message box is prominently displayed in the center, stating "CCTV Details Saved Successfully!" with a "Close" button. The main form below contains fields for registration number, legal name, trade name, address, GSTIN, and date of filing. A table section titled "10. Details of CCTV surveillance system installed in the premises" is shown, with one row added: Sl. No. 1, Date of installation 01/02/2026, Number of CCTV cameras installed 5, and Area / Section where installed 1st floor. Buttons for "Save" and "Add New Row" are visible. The bottom of the screen shows a taskbar with various icons and the date 04-02-2026.

Step 8: All the required documents are to be uploaded by the Taxpayer. In respect of documents to be uploaded, maximum of five documents

of 2mb each only can be uploaded.



Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I

FORM CE DEC-01

[See Rule 6 of Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2026]
Declaration of machines for the manufacture of notified goods under Section 3A of the Central Excise Act, 1944

Last Logged In: Feb 4, 2026, 5:24:26 PM

DECLARATION TYPE : Initial Declaration

Central Excise Registration No.	Legal Name	Trade Name, if any	
AHRTE2986QEM001	dua singh	dua singh	
Address of the Factory / Premises	Address of other premises manufacturing the same products	GSTIN	Date of Filing
RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 600011	Nungambakkam	Enter GSTIN Number	2026-02-04

Notified Goods and Denomination	Details of Machines Available	Details of Machines Installed out of (4) above	Details of the intimation of the machines furnished to other departments	Details of CCTV surveillance system installed in the premises	Documents Uploaded	Verification
---------------------------------	-------------------------------	--	--	---	--------------------	--------------

9. Documents Uploaded (Maximum 5 documents, 2mb each (pdf))

Sl. No	Description of Documents	Document Upload (PDF only)
1	Technical Specification Sheet of Machines (Manufacturer's Manual) *	<input checked="" type="checkbox"/> AACCM6811CHS001_JABALPUR_CHHINDWARA_RANGE-PADHURNA.pdf
2	Certificate from Chartered Engineer (certifying speed and capacity of the machines) *	<input checked="" type="checkbox"/> AAACCD0132HHS004_reg01_meerut.pdf
3	Layout Plan of the Factory indicating machine locations *	<input checked="" type="checkbox"/> 2411712142.pdf
4	Other Department Intimation Declaration	<input checked="" type="checkbox"/> AAMCS870BAHS001_REG01_DELHI.pdf
5	Others	<input checked="" type="checkbox"/> AAACCD0132HHS004_reg01_meerut.pdf

Previous Next Save

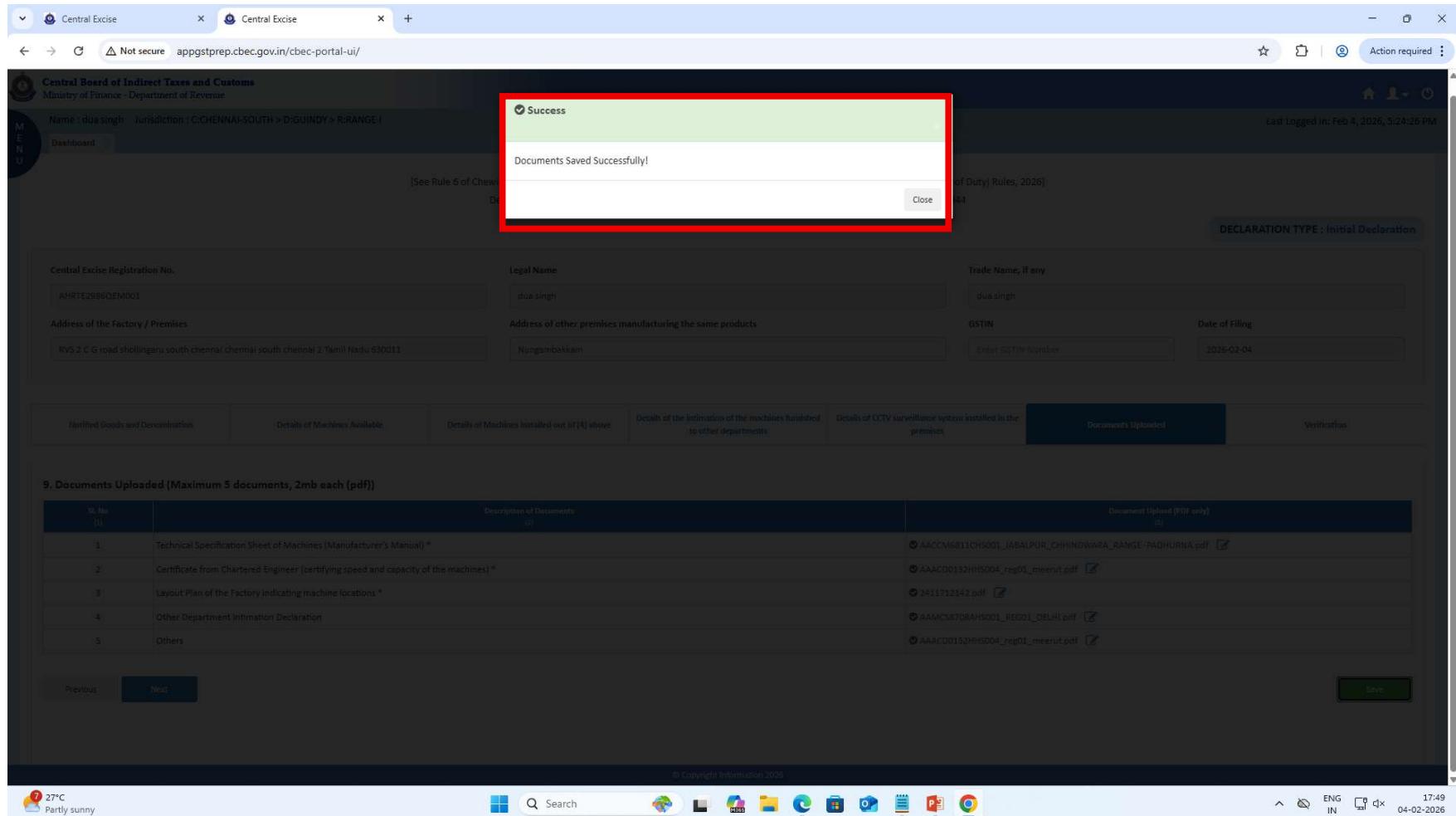
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Search

17:48 04-02-2026

After the documents are uploaded, the taxpayer should save the details uploaded by clicking “Save” button. The following message will appear.



The screenshot shows a web browser window for the Central Excise portal. The URL is appgstprep.cbec.gov.in/cbec-portal-ui/. The page displays a form for registration, with fields for Central Excise Registration No. (AHRE29980EM001), Legal Name (dua singh), and Trade Name, if any (dua singh). The 'Address of the Factory / Premises' is listed as RVS 2 C G road shollingaru south chennai chennai 2 Tamil Nadu 630011, and the 'Address of other premises manufacturing the same products' is Nungambakkam. The 'GSTIN' field is empty, and the 'Date of Filing' is 2026-02-04. Below the form, there is a table titled '9. Documents Uploaded (Maximum 5 documents, 2mb each (pdf))' with 5 entries. A success message 'Documents Saved Successfully!' is displayed in a modal window, which is highlighted with a red box. At the bottom right of the page, there is a 'Save' button.

Sl. No (1)	Description of Documents (2)	Document Uploading (PDF only) (3)
1.	Technical Specification Sheet of Machines (Manufacturer's Manual) *	<input checked="" type="checkbox"/> AAAC00132HHS004_Reg01_jabalpur_chhindwara_range_padiurna.pdf <input checked="" type="checkbox"/>
2.	Certificate from Chartered Engineer (certifying speed and capacity of the machines) *	<input checked="" type="checkbox"/> AAAC00132HHS004_Reg01_meerut.pdf <input checked="" type="checkbox"/>
3.	Layout Plan of the Factory indicating machine locations *	<input checked="" type="checkbox"/> 2411712142.pdf <input checked="" type="checkbox"/>
4.	Other Department Information Declaration	<input checked="" type="checkbox"/> AAMC0870BAH5001_Reg01_DELHI.pdf <input checked="" type="checkbox"/>
5.	Others	<input checked="" type="checkbox"/> AAAC00132HHS004_Reg01_meerut.pdf <input checked="" type="checkbox"/>

Step 9: Verification : The Authorized Signatory has to furnish self-declaration with regard to Verification

Central Excise Central Excise Not secure appgstprep.cbec.gov.in/cbec-portal-ui/ Action required

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE 1 Last Logged In: Feb 4, 2026, 5:24:26 PM

Dashboard DECLARATION TYPE : Initial Declaration

Central Excise Registration No. Legal Name Trade Name, if any

AHRT2986QEM001 dua singh dua singh

Address of the Factory / Premises Address of other premises manufacturing the same products GSTIN Date of Filing

RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011 Nungambakkam Enter GSTIN Number 2026-02-04

Notified Goods and Denomination Details of Machines Available Details of Machines Installed out of (4) above Details of the intimation of the machines furnished to other departments Details of CCTV surveillance system installed in the premises Documents Uploaded Verification

10. Verification

I, Adani (Name of Authorised Signatory), son/daughter of Ambari, hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom. I understand that any false declaration is liable for penal action under the Central Excise Act, 1944 and rules made thereunder.

Place * Date

Chennai 04/02/2026

Name * Designation *

Adani CEO

This is a system generated document and since the taxpayer is logging in using his/her credentials, signature is not required.

Previous Save Submit Application

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Once entries are made the Taxpayer should save the data by clicking save button. On saving the data, the following message will appear.

Central Excise Central Excise Not secure appgstprep.cbec.gov.in/cbec-portal-ui/ Action required

Central Board of Indirect Taxes and Customs Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I

Dashboard DECLARATION TYPE : Initial Declaration

Last Logged In: Feb 4, 2026, 5:24:26 PM

Central Excise Registration No. AHRTE2986QEM001

Address of the Factory / Premises RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011

Address of other premises manufacturing the same products Nungambakkam

Trade Name, if any dua singh

GSTIN Enter GSTIN Number 2026-02-04

Notified Goods and Denomination Details of Machines Available Details of Machines Installed out of (4) above Details of the intimation of the machines furnished to other departments Details of CCTV surveillance system installed in the premises Documents Uploaded Verification

10. Verification

I, Adani (Name of Authorised Signatory), son/daughter of Ambani, hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom. I understand that any false declaration is liable for penal action under the Central Excise Act, 1944 and rules made thereunder.

Place * Date
 Chennai 04/02/2026
 Name * Designation *
 Adani CEO

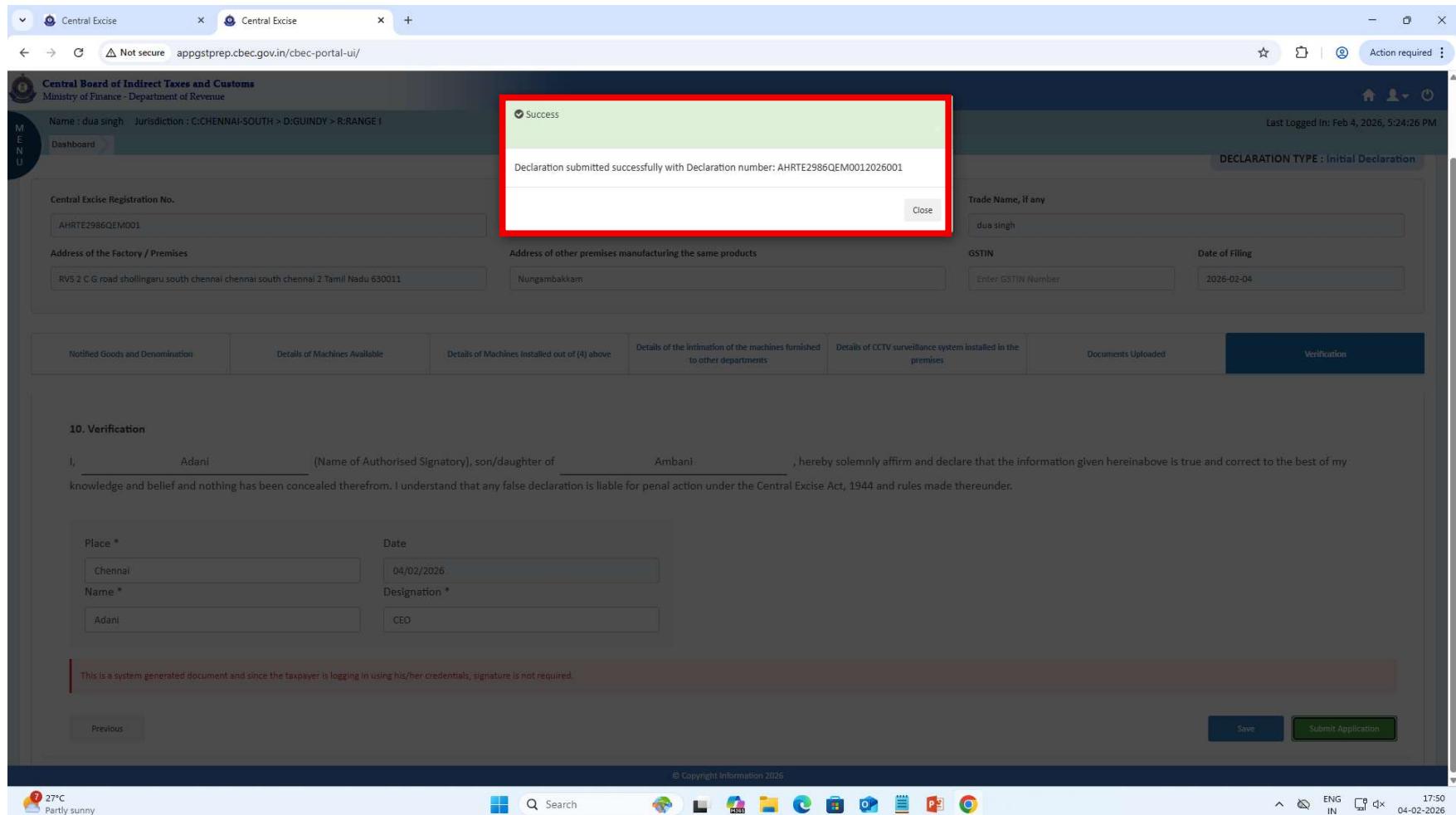
This is a system generated document and since the taxpayer is logging in using his/her credentials, signature is not required.

Previous Save Submit Application

27°C Partly sunny © Copyright Information 2026 ENG IN 17:49 04-02-2026

Now the taxpayer can submit the Declaration form by clicking submit button. A message of successful filing of form along with the "Declaration

Number" will be displayed on the screen.

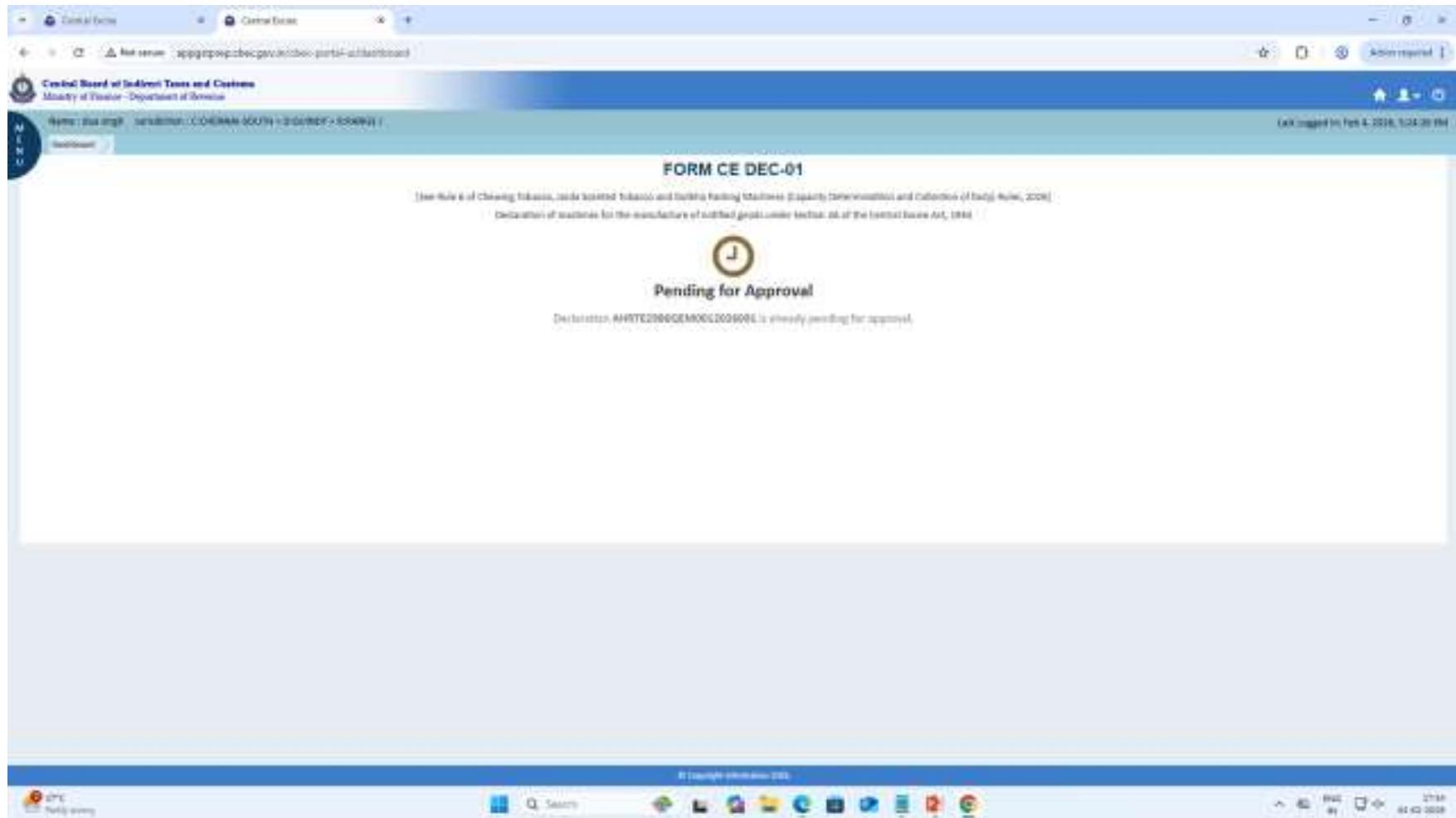


The screenshot shows a web browser window for the Central Excise portal. The URL is appgstprep.cbec.gov.in/cbec-portal-ui/. The page title is "Central Board of Indirect Taxes and Customs" and the sub-page title is "Central Excise Registration No." The declaration number AHRTE2986QEM0012026001 is visible. A red box highlights a "Success" message box that says "Declaration submitted successfully with Declaration number: AHRTE2986QEM0012026001". The declaration type is "Initial Declaration". The declaration form includes fields for "Central Excise Registration No.", "Address of the Factory / Premises", "Address of other premises manufacturing the same products", "Trade Name, if any", "GSTIN", and "Date of Filing". The "Notified Goods and Denomination", "Details of Machines Available", "Details of Machines Installed out of (4) above", "Details of the limitation of the machines furnished to other departments", "Details of CCTV surveillance system installed in the premises", "Documents Uploaded", and "Verification" sections are also visible. The "Verification" section contains a statement from the signatory: "I, _____, (Name of Authorised Signatory), son/daughter of _____, hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom. I understand that any false declaration is liable for penal action under the Central Excise Act, 1944 and rules made thereunder." The signatory details are: Place: Chennai, Date: 04/02/2026, Name: Adani, Designation: CEO. A note at the bottom states: "This is a system generated document and since the taxpayer is logging in using his/her credentials, signature is not required." At the bottom, there are "Save" and "Submit Application" buttons. The system status bar shows the date 04-02-2026, time 17:50, and language ENG IN. The weather icon shows 27°C and partly sunny.

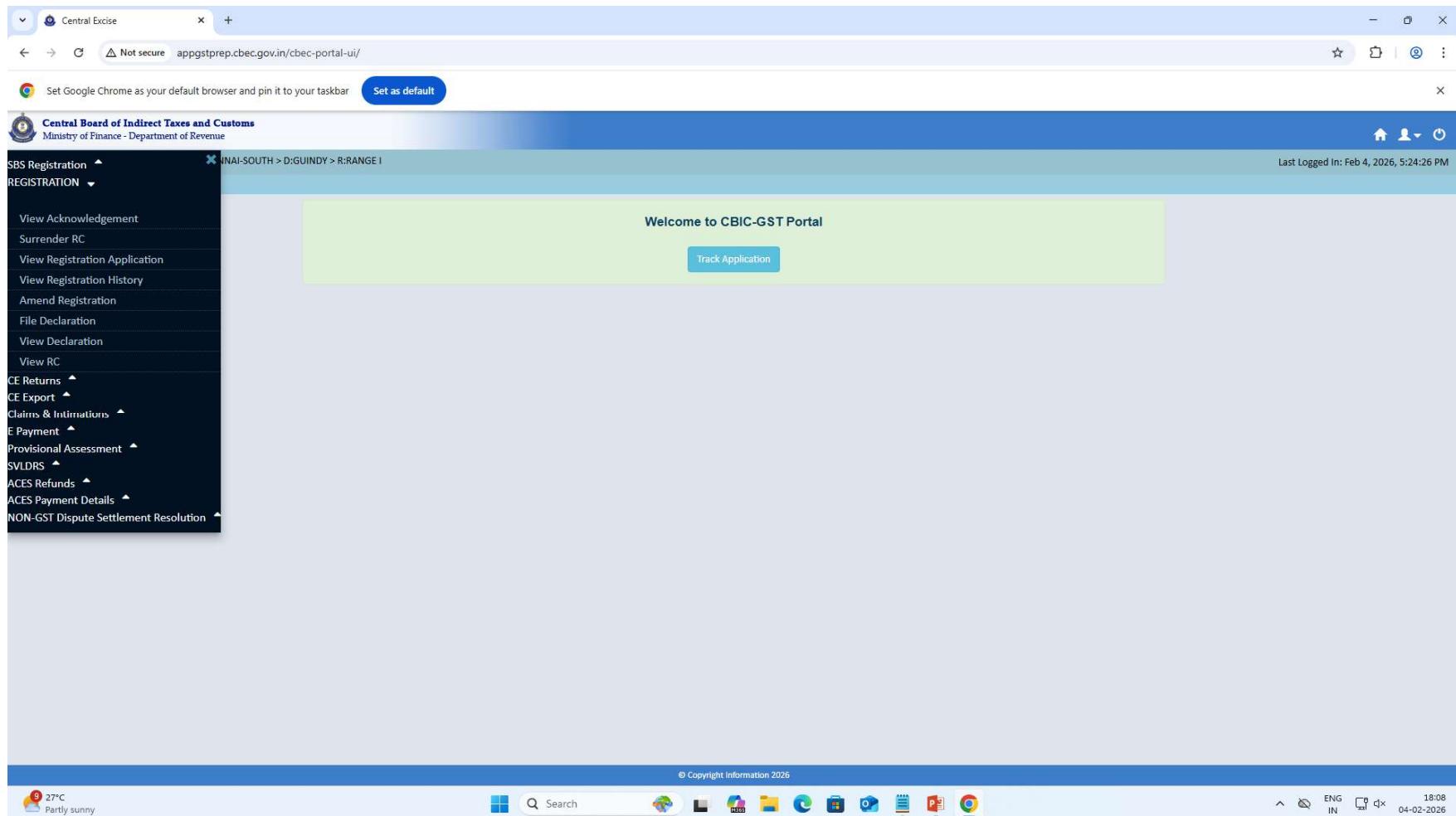
The Registered Persons should ensure the correctness while filing the details in the declaration form, as details once filled and submitted cannot be altered or edited later.

NOTE: It is pertinent to mention here that as per Rule 6 (3), No fresh declaration shall be filed until an order has been passed by the jurisdictional Deputy Commissioner/Assistant Commissioner in respect of declaration filed earlier.

In case if the taxpayer tries to file another declaration before approval of the earlier declaration filed, the following message will appear.



On successful submission of the declaration, the taxpayer can view the Declaration Form filed by clicking MENU>REGISTRATION>VIEW DECLARATION.



On clicking view Declaration , taxpayer can view the details entered. The taxpayer can now view the "Unique Machine Registration Number " generated by the system under the tab "Details of Machines Available" and under column Registration No of the Machine

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : dua singh Jurisdiction : C:CHENNAI-SOUTH > D:GUINDY > R:RANGE I

Last Logged In: Feb 4, 2026, 5:24:26 PM

Central Excise Registration No. AHRTE2986QEM001

Legal Name dua singh

Trade Name, if any dua singh

Address of the Factory / Premises RVS 2 C G road shollingaru south chennai chennai south chennai 2 Tamil Nadu 630011

Address of other premises manufacturing the same products Nungambakkam

GSTIN

Date of Filing 04/02/2026

Notified Goods and Denomination

Details of Machines Available

Details of the intimation of the machines furnished to other departments

Details of CCTV surveillance system installed in the premises

Documents Uploaded

Verification

4. Details of Machine Available
(Refer Rule 6 of the specified Rules)

Sl. No.	Registration No. of the Machine*	Make (if available)*	Model No. (if available)	Name of manufacturer*	Machine No.*	Address of the factory or premises*	Date of purchase*	Machine Working status*	Is Installed	Action
(1)	(16)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	AHRTE2986QEM001001	BIRLA	1234-ABCD	BIRLA	1234@abcd	NUNGAMBakkAM	04/12/2025	Yes	<input checked="" type="checkbox"/>	

Cup/Funnel Details

Sl. No.	Cup or funnel Reg No.*	Type of Machines*	No. of cups (only for vertical machines)*	Gear Box Ratio of the Machine*	Revolution Per Minute of main motor*	Number of Funnels (only for horizontal machines)	RSP of pouches (in Rs)*	Nature of Packing (e.g., Pouch, Tin, Container)*	Packing capacity of each cup or funnel*	Total packing capacity*	Cup or funnel Working Status (Y/N)*
(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)			
1	AHRTE2986QEM001001TK001	Vertical	25	2:1	500	25	Tin	25	625	Yes	

Previous Close

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Search ENG IN 17:51 04-02-2026